COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 153 OF 2016 AND APPEAL NO. 79 OF 2016

Dated: 24th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

<u>In the matter of:</u> UJVN Ltd. Dehradun				Appellant(s)
Vs. Uttrakhand Electricity Regulatory Commission & Anr.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Himanshu Shekhar Mr. Jamnesh Kumar		
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadha	an for R	-1
		Mr. Pradeep Misra Mr. Manoj Kumar Sharma	for R-2	

<u>ORDER</u>

List these matters for hearing on 15.02.2018.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd